

## REPORT OF JOINT SITE INSPECTION

Illegal reconstruction, renovation and repair undertaken by West Zone Hotel in survey no.54/5 and 55/3 on a sand dune between 200-500mtr in Colva Salcete Goa.

### **Introduction**

As per the order from Hon'able NGT western Bench ,Pune Appeal No.07/2023(WZ) I.A No.56/2023(WZ) & I.A.No.59/2023(WZ) dated 21/02/2023,asked to constitute a Committee to visit the site and submit the report and clarification with respect to some part of the disputed property to be open or covered.

As per the order from Hon'ble NGT the joint committee comprised of one member of each:

- 1) The Goa Coastal Zone Managemnt Authority(GCZMA)
- 2) The Goa State Pollution Control Board(GSPCB)
- 3) The District Magistrate,South Goa

According to the order a joint site inspection was conducted on 24/03/2023 by Mrs.Radha Rao Expert Member GCZMA,Mr.Uday Prabhudessai,Deputy Collector Salcete Goa ,Mr.Vishvendra Naik Junior Environmental Engineer GSPCB,in presence of Complainant Mrs.Judith Almeida Compalinant Colva Civic & Consumer Forum and Respondent Mr.Abhay Prabhu.

### **Brief Comments:**

The property under survey no 54/5 and 55/3 falls in 200-500mtr from HTLCRZ III and sand dune CRZ IA is also identified for small portions of survey nos.54/5 and 55/3 as per CZMP 2011 ad measures 5575sq.mtr with titled owner Mr Abhay Prabhu as per form I & XIV.

### **Observations:**

- 1) As per the Appeal No.07/2023(WZ) NGT order demolition of certain structures and to restore the land to its original condition were directed.Observation for the same is tabulated as below:

**Table 1.0**

Sr.No	Demolition order as per NGT	Site Conditions as on date 24/03/2024
1	To demolish the pool side Restaurant in the survey nos.54/5	Restaurant roofing is dismantled,whereas the kitchen platform plinth and the supportive MS(mild steel) members are still intact on site.(site photographs attached in <b>Annexure I</b> )
2	Stage	Stage has been demolished.(Site photographs are attached in <b>Annexure II</b> )
3	Shower Room	Shower room has been demolished.
4	Fountain	Fountain has been demolished.(Site photographs are attached in <b>Annexure III</b> )
5	Basement below Swimming pool	The roofing of temporary extension to the swimming pool deck i.e GI sheets has been dismantled whereas the MS channels for the same and the permanent rooms below the swimming pool is still intact on site. (Site

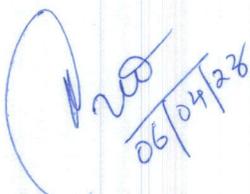
		photographs are attached in <b>Annexure IV</b> )
6	Interlocking pavers on concrete base	Interlocking pavers near stag area is demolished.(Site photographs are attached in <b>Annexure II</b> )
7	Car Porch	Car porch is still intact on site.(Site photographs are attached in <b>Annexure V</b> )
8	Security Cabin	Roofing of security cabin is dismantled whereas the plinth for the same is still intact on site.(Site photographs are attached in <b>Annexure V</b> )
9	Cylinder Shed	As noticed that the cylinders are kept inside the MS(mild steel) grills shed and not yet demolished.

- 2) As noticed during the time of inspection, construction/demolition work was not in progress.
- 3) The STP is set up in the property and temporary shed is constructed to cover the same, which is covered on three sides and open at one side.
- 4) There exist five numbers of permanent structures/cottages in the property (as per permission granted by Inter Ministerial Committee, Govt of India on 13/08/1986 and approval by CTP letter no DJ/5120/1488/87), it was observed during the time of inspection that all five structure are permanent on ground floor and first floor and sloping roof with GI sheets on MS(mild steel) channels are erected forming a second floor which is temporary in nature.
- 5) As observed during the time of inspection that out of five permanent structures for two structures the temporary erected second floor is covered with the wood panelling forming a room which is used as a store room by the Respondent.(Photographs showing the same is attached in **Annexure VI**).
- 6) The store room is closed on all four side with wood panels and also with ceramic tiles flooring.(Photographs showing the same is attached in **Annexure VI**).
- 7) The temporary floor erected on remaining three structures using GI sheets and MS (mild steel) channels framing is open on all four sides and it is unused.(Photographs showing the same is attached in **Annexure VII**).
- 8) The corrugated sheets with MS(mild steel) channels framing is erected to protect terrace from rain water damage/dampness, and some of the sheets are in deteriorated condition.(Photographs showing the same is attached in **Annexure VII**).

#### Conclusion and Recommendation

- 1) As directed by Hon'ble NGT through Appeal No 07/2023(WZ) I.A No.56/2023(WZ) & I.A.No.59/2023(WZ) dated 21/02/2023 to demolished the nine different structures in survey no 53/3 and 54/5 of village Colva Salcete Goa and to restore the land to its original condition, but as per detailed observation given in Table No 1.0, Respondent partly complied with the order.

- 2) The permitted five numbers of permanent cottages/structures are G+1 in nature with second floor constructed using the GI sheets and MS(mild steel) channels framing which is temporary in nature with parapet wall on all four sides.
- 3) The temporary second floor of the two structures are covered with wood panels and use as a store room, whereas remaining three structures/cottages temporary erected second floor is open on all four side which is not habitable.



Mrs. Radha Rao

Expert Member GCZMA



Mr. Uday Prabhudessai

Deputy Collector Salcete



Mr. Vishvendra Naik

Junior Environmental Engineer GSPCB

Annexure I



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Annexure II



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Annexure III



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Annexure IV



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Annexure V



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Annexure VI



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Annexure VII



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